

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 18-01-2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT ADVOCATE</i>
1	Dr. Pramila Acharya	S.B.Criminal Misc.Pet. No.2412/2016, Madhav Singh Parihar V/S State & Anr. Connected With 1. S.B. CRLMP 545/1998, 2. S.B. CRLMP 190/2002	Mr. S P Sharma	Mr. K K Bhati
2	Dr. Manjula Choudhary	S.B.Criminal Misc.Pet. No.1685/2017, Gyan Chand Bansal & Ors. V/S The State of Raj. & Anr.	Mr.Dharmendra Surana For Mr. Himmat Jagga	Mr. Pankaj Gupta
3	Sh. Prashant Kumar Sharma	S.B. Criminal Revision Pet. No. 470/2016, Suman V/S Gurcharan Singh.	Mr. D S Gharsana	Mr. C S Kotwani

CAUSE LIST 19-01-2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT ADVOCATE</i>
1	Sh. Harish Purohit	S.B Criminal Revision. No. 1025/2017, Rajni Sharma V/s State & Anr.	Mr. Himmat Jagga	Mr. Rakesh Matoria
2	Dr. Pramila Acharya	S.B. Criminal Misc. Pet. No. 3036/2016, Naresh @ Gullu & Ors. V/S State & Anr.	Mr. R S Choudhary	Mr. Pankaj Gupta

CAUSE LIST 20-01-2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT ADVOCATE</i>
1	Dr. Pramila Acharya	S.B.Criminal Misc. Pet. No.1945/2017, Vandana & Ors. V/S The State Of Rajasthan & Ors..	Mr. R S Choudhary	Mr. Ranjeet Joshi

CAUSE LIST 22-01-2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Sh. Om Prakash Joshi	S.B.Criminal Revision No. 198/2016, Laxman V/S Smt.Santosh & Anr. Connected With S.B. CRLR No. 279/2016, Laxman V/S state & Ors.	Mr. Mukesh Patodia	Mr. N.K. Gurger

भवदीय
Dheeraj S. Sharma
 12-7-18
 उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
 जोधपुर

" Help The Needy--Timely Help May Create History "